

Interest subsidy scheme under NEF

2007. SHRI SHASHI BHUSAN BEHERA: Will the Minister of POWER be pleased to state:

- (a) what is the criteria to avail the benefits under National Electricity Fund (NEF) interest subsidy scheme and which States are availing this benefit;
- (b) whether the Ministry has any plan to include Odisha under this scheme;
- (c) if so, the details thereof; and
- (d) whether the Ministry will take necessary steps to allocate minimum 500 MW of round the clock (RTC) power to Odisha from the 15 per cent unallocated share of Central generating stations to meet the need of the State?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The criteria to avail the benefit under National Electricity Fund (NEF) are linked to reform measures taken by the States and the amount of interest subsidy is linked to the progress achieved in reforms linked parameters. The pre-condition for eligibility are Operationalization of State Electricity Regulatory Commission, Formulation of business plan for turnaround of utilities, Reorganization of State Electricity Boards (SEBs), Release of subsidy by State Government to DISCOMs, Submission of audited annual accounts and Timely filing of tariff petition. Further, the eligible DISCOMs shall be scored against - Reduction in AT&C losses; Reduction in revenue gap (Average Cost of Supply (ACS)-Average revenue realized on subsidy received basis); Return on equity and Multi-year tariff (MYT).

The State Discoms operating in the States of Maharashtra, Andhra Pradesh, Haryana, Uttarakhand, Himachal Pradesh, West Bengal, Madhya Pradesh, Chhattisgarh, Rajasthan, Delhi, Gujarat, Karnataka, Tamil Nadu & Punjab are availing benefit of NEF.

(b) and (c) Yes, Sir. As per the guidelines of NEF, all DISCOMS (Public & Private) including Odisha Discoms are eligible to take the benefits under NEF subject to eligibility as per the guidelines. However, no proposal has been received from Odisha so far.

(d) No, Sir. The allocation of unallocated power in Central Generating Stations (CGSs) is made on a dynamic basis by the Central Government from time

to time to meet the seasonal and overall demand of the beneficiary States/UTs keeping in view the factors like emergent/seasonal nature of the requirement, the relative power supply position, utilization of existing generation and power resources, performance and payment capacity. The quantum of this power being limited and fixed, allocation of this power to one or more State/UT is carried out by equivalent reduction in the allocation of other beneficiaries.

Electrification of villages

†2008. SHRI BRIJLAL KHABRI: Will the Minister of POWER be pleased to state:

(a) the number of villages electrified and being electrified under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in Jalaun, Hamirpur, Mahoba, Banda, Lalitpur, Jhansi of Bundelkhand in Uttar Pradesh;

(b) the time by which the electrification work is likely to be completed in the villages where electrification work is going on;

(c) the number of villages where electrification work is yet to be done at present; and

(d) the time by which electrification work in remaining villages will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) The number of villages completed under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in districts Jalaun, Hamirpur, Mahoba, Banda, Lalitpur, Jhansi of Bundelkhand in Uttar Pradesh, are as under:

Sl. No.	Name of district	Target	Achievement
1	2	3	4
1.	Jalaun	110	110
2.	Hamirpur	147	147
3.	Mahoba	193	193

†Original notice of the question was received in Hindi.